

DIVISION BENCH  
COURT - II

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/182(KB)2023  
IA(I.B.C)/482(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	INDIAN BANK VS VARUN PATWARI
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. S. Pal Choudhary, Adv. ] for the FC  
Ms. S. Paul, Adv.

Mr. R.R. Modi, for the RP

Mr. Jishnu Chowdhury, Adv. ] for the PG  
Mr. A. Basu, Adv.  
Mr. A. Singhi, Adv.  
Ms. R. Basu, Adv.  
Ms. P. Pan, Adv.  
Mr. A. Shaw, Adv.

**ORDER**

1. Learned Counsel for the parties present.
2. It is submitted that objection to the report has been filed.
3. List this matter **for arguments on 26.06.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**